

**I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

**II. CALLING ATTENTION NOTICES**

1. **SHRI PAWAN KUMAR TINU, MLA:-** to draw the attention of the Minister for Sports towards trials not taken for selecting sports persons at State Sports College, Jalandhar during the year 2019-20.

**(No. 12)**

2. **SARDAR SUKHWINDER SINGH DANNY, MLA:-** to draw the attention of the Minister for School Education towards dilapidated condition of school building of Senior Secondary School for Boys at Jandiala (Jandiala Guru).

**(No. 13)**

3. i) **SMT. SARAVJIT KAUR MANUKE, MLA** }  
ii) **SHRI AMAN ARORA, MLA** } to draw the attention of the Minister for Jails towards situation of lawlessness in the jails of Punjab.

**(No. 14)**

**III. MOTION UNDER RULE 16**

**A MINISTER to move that** the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**.

**IV. PAPERS TO BE LAID ON THE TABLE**

1. **A MINISTER to lay on the Table** the Audit Reports on the Accounts of Punjab State Human Rights Commission, Chandigarh for the years 2012-13, 2013-14, 2014-15, 2015-16, as required under Section 35(4) of the Protection of Human Rights Act, 1993.
2. **A MINISTER to lay on the Table** the Annual Report of Bathinda Development Authority for the year 2017-18, as required under section 53(5) of the Punjab Regional and Town Planning and Development Act, 1995.
3. **A MINISTER to lay on the Table** the Annual Report of Patiala Urban Planning & Development Authority for the year 2015-16, as Required under Section 53(1) of the Punjab Regional and Town Planning and Development Act, 1995.
4. **A MINISTER to lay on the Table** the 36th Annual Report and Accounts of the Punjab Tourism Development Corporation Ltd for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.
5. **A MINISTER to lay on the Table** the 14th Annual Report & Accounts of the Neem Chameli Tourist Complex Ltd for the year 2016-17, as required under Section 619-A of the Companies Act, 1956.

6. **A MINISTER to lay on the Table** the 14th Annual Report & Accounts Of the Gulmohar Tourist Complex (Holiday Home) Ltd for the year 2016-17, as required under Section 619-A of the Companies Act, 1956.
7. **A MINISTER to lay on the Table** the 40th Annual Report of Punjab State Seeds Corporation Ltd for the year 2015-16, as required under Section 619-A of the Companies Act, 1956.
8. **A MINISTER to lay on the Table** the Statements of trends in receipts and expenditure in relation to the Budget (2017-18 and 2018-19) from 1.4.2017 to 31.3.2018 and 1.4.2018 to 31.3.2019 respectively, as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.

**V. LEGISLATIVE BUSINESS**

1. **The Punjab Urban Transport Fund Bill, 2019.** **A MINISTER** to introduce the Punjab Urban Transport Fund Bill, 2019.

To move that the Punjab Urban Transport Fund Bill, 2019, be taken into consideration at once.

Also to move that the Bill be passed.

2. **The Punjab Transparency in Public Procurement Bill, 2019.** **A MINISTER** to introduce the Punjab Transparency in Public Procurement Bill, 2019.

To move that the Punjab Transparency in Public Procurement Bill, 2019, be taken into consideration at once.

Also to move that the Bill be passed.

**CHANDIGARH:  
THE 5<sup>TH</sup> AUGUST, 2019**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

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